CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH

C.P. NO.: 78 of 2003 in O.A. No.: 260/2001.

Dated this Wednesday, the 10th day of September, 2003.

CORAM

35

Hon'ble Shri S. G. Deshmukh, Member (J).

Hon'ble Shri S. P. Arya, Member (A).

Shri N. H. Mhatre

Applicant.

(By Advocate Shri K. R. Yelwe)

VERSUS

- 1. Shri R. P. Gupta,
 Senior Superintendent of
 Post Offices,
 Mumbai City East Division,
 Dadar Head Office,
 Mumbai 400 014.
- Shri A. K. Singh,
 Director of Postal Services (MR),
 O/o. Chief Post Master General,
 Maharashtra Circle,
 General Post Office,
 Mumbai 400 001.

... Respondents Contemnors.

(By Advocate Smt. H. P. Shah)

TRIBUNAL'S ORDER

Smt. H. P. Shah, Learned Counsel for Respondents, submitted that the order of the Tribunal has been stayed by the Hon'ble High Court in Writ Petition No. 4754/03. A xerox copy of the order passed by the Hon'ble High Court is produced. The order mentioned "pending the hearing and final disposal of the Petition, the operation of the order dated 10.02.2003 in Original Application No. 260 of 2001 be stayed."

... 2

2. As the operation of the order dated 10.02.2003 in O.A. No. 260/2001 has been stayed, nothing remains in the Contempt Petition. Contempt Petition is disposed of accordingly. No costs.

अध्याप

(S. P. ARYA)
MEMBER (A).

(S. G. DESHMUKH)
MEMBER (J).

os*